

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-385/ND/2017

IN THE MATTER OF:

PIPL Business Advisors & Investment (P) Ltd

..PETITIONER

SECTION :

Under Section 230-232

Order delivered on 07.11.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Jay Saula, Advocate
Mr. Prabhat Chaurasia, Advocate
For the Respondents : Mr. Shobit Nanda, Advocate

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved in 2nd motion admission.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.11.2017